

**Wheat Cultivation**

1549. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to state the additional area brought under wheat cultivation during 1958 (State-wise)?

**The Minister of Food and Agriculture (Shri A. P. Jain):** The All India Final Estimate of Wheat for 1958-59 has not yet become available

**Jute Cultivation**

1550. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to state the total area under jute cultivation during 1957 and 1958 (State-wise)?

**The Minister of Food and Agriculture (Shri A. P. Jain):** A statement giving the required information is laid on the Table of the Sabha [See Appendix III annexure No 54]

**Cheque System in Post Offices in Marathwada (Bombay)**

1551. **Shri Pangarkar:** Will the Minister of Transport and Communications be pleased to state the names of post offices where cheque system has been introduced in the Marathwada region of Bombay so far?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** The information is as follows

<i>Names of Head Offices.</i>	<i>Names of Sub Offices</i>
Aurangabad	Aurangabad City
Nanded	Aurangabad Cantt.
Osmanabad	AOC Records P O
Parbhani	Nanded Town Parbhani Station Sadar Adalat.

**Construction of Bridges in Bombay State**

1552. **Shri Pangarkar:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 2265

on the 18th September, 1958 regarding construction of bridges in Bombay State and state

(a) whether the information has since been collected, and

(b) if so, whether it will be laid on the Table?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). Yes It will be laid on the Table of the Sabha shortly

**Railway Sidings in Hazaribagh**

1553. **Qazi Matin:** Will the Minister of Railways be pleased to state

(a) whether it is a fact that the Railway authorities (Eastern Railway) have entertained applications for construction of Railway sidings for a number of private collieries in the district of Hazaribagh

(b) if so, whether the lessees have objected to the construction of the sidings at the instance of their sub-lessees working in these collieries; and

(c) whether Government are aware that the sub-lessees working in these collieries have defaulted payment of rents and royalties, and have thus subjected themselves to ejection at any time for this default?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes, Sir, but the constructions are on private siding terms, the party bearing the full cost of the provision

(b) Yes

(c) Yes The lessees through their solicitors, intimated the Eastern Railway Administration that they have filed ejection suits against some defaulting sub-lessees and also intend to file suits against similar other defaulters

If the sub-lessees are ejected from the properties, the Railway will stop supply of wagons to their private sid-

ings and ask them to remove whatever portion of their permanent way materials is on Railway land.

#### Passenger Traffic at Nangal Dam Station

1554. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the number of in-coming and out-going passengers at Nangal Dam Station, Northern Railway, in 1957-58; and

(b) whether this line is profitable or not?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The number of in-coming and out-going passengers at Nangal Dam Station in 1957-58 was 89,516 and 1,40,172 respectively.

(b) The Rupar-Nangal Dam section is running at a loss.

#### Over-bridge at Kesinga Station

1555. Shri P. K. Deo: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1703 on the 17th December, 1958, and state the further progress since made for the construction of an over-bridge at Kesinga Railway Station on the South-Eastern Railway?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): The State Government's approval to the site is still awaited.

#### Akbarpur-Tanda Line

1556. Shri Kalika Singh: Will the Minister of Railways be pleased to state:

(a) whether the amount of Rs. 10 lakhs out of Rs. 32.74 lakhs, the total estimated cost of the Restoration of Akbarpur-Tanda line on the Northern Railway, as included in the Railway Budget of 1958-59, has been fully utilized;

(b) if not, the reasons therefor; and

(c) the time by which the work will be completed?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No, Sir.

(b) and (c). The Project has not been sanctioned as the financial implications and allocation of the costs of restoration are still under consideration of the Board.

#### Railway Officers

1557. Shri Onkar Lal: Will the Minister of Railways be pleased to state:

(a) whether there are posts like Establishment Inspectors, Employment Inspector, Labour Welfare Inspectors, Settlement Inspectors, Personnel Inspectors, Co-operative Inspectors, Sports Inspectors and Law Inspectors on Railways;

(b) the total number of such permanent and temporary posts on Western Railway in each scale of pay, in each divisional headquarters office; and

(c) the nature of duties and works that these categories perform?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a). Such posts exist on Railway excepting posts of Establishment Inspectors and the designation Settlement Inspectors.

(b) and (c) Two statements are laid on the Table of the Sabha. [See Appendix III, annexure No. 55.]

#### Telephone Facilities in Ferozepur Division

1558. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the names of the stations where telephone facilities exist in the Ferozepur Division of Northern Railway; and

(b) the names of the stations where these facilities will be provided during 1959-60?